

FORM A
PUBLIC ANNOUNCEMENT
*(Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MRS. BECTOR'S CREMICA DAIRIES PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of the Corporate Person	Mrs. Bector's Cremica Dairies Private Limited
2.	Date of Incorporation of Corporate Person	29.11.2013
3.	Authority under which the Corporate Person is incorporated / registered	Ministry of Corporate Affairs Registrar of Companies, Delhi & Haryana
4.	Corporate Identity No. / Limited Liability Identification No. of the Corporate Person	CIN: U15122HR2013PTC051126
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	1st Floor, Emmar Digital Greens, Tower-A, Golf Course Extension Road, Sector-61, Gurugram, Haryana - 122102
6.	Liquidation Commencement Date of Corporate Person	21 st March, 2025
7.	Name, Address, Email Address, Telephone No. and Registration Number of the Liquidator	Bhupesh Gupta, Liquidator Address: #2181, Sector 38-C, Chandigarh (U.T.) - 160036 Email: vol.liq.mbcdairies@gmail.com Phone No.: +91 98156-05702 Registration Number: IBBI/IPA-002/IP-N00030/2016-2017/10067 AFA No. AA2/10067/02/311225/203783 valid up to 31.12.2025.
8.	Last date for submission of claims	20 th April, 2025 (30 days from Liquidation Commencement Date)

Notice is hereby given that **Mrs. Bector's Cremica Dairies Private Limited** has commenced voluntary liquidation on **Friday, 21st March, 2025**.

The stakeholders of **Mrs. Bector's Cremica Dairies Private Limited** are hereby called upon to submit a proof of their claims on or before **20th April, 2025** to the Liquidator at the address mentioned against Item No. 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 22.03.2025
Place: Chandigarh

BHUPESH GUPTA, Liquidator
Mrs. Bector's Cremica Dairies Private Limited
(Under Voluntary Liquidation)


HINDUJA HOUSING FINANCE
HinduJa Housing Finance Ltd.

Registered Office: No. 167-169, 2nd Floor,
Anna Salai, Saidapet, Chennai-600015
Branch office: F-8, Mahalaxmi Metro Tower,
Sector-4, Vaishali, Ghaziabad-201010

ALM - ARUN MOHAN SHARMA

RRM - AMIT KAUSHIK

CRM - ANUJ DIXIT - Mob.No. 8447376183

CLM - ANKIT GARG - Mob.No. 9654060881

PUBLIC NOTICE OF PHYSICAL POSSESSION OF IMMOVABLE PROPERTY

To, 1. Mrs. SHILPA SUBE RAM

2. Mr. Krishna Sube Ram & Mr. Krishna Sube

Form No. INC-26

(Pursuant to Rule 30 of the Companies
(Incorporation) Rules, 2014)
Before the Central Government, Regional
Director, Northern Region, New Delhi
In the matter of sub-section (4) of Section 13 of
Companies Act, 2013 and clause (a) of sub-rule
(5) of Rule 30 of the Companies (Incorporation)
Rules, 2014

AND

In the matter of

INCM PRIVATE LIMITED

(CIN: U74999DL2018PTC332433)

having its Registered Office at

B-6/21 NA, SOUTH WEST DELHI, NEW DELHI,

DELHI, INDIA, 110029

.....Applicant Company / Petitioner

NOTICE is hereby given to the General Public
that the company proposes to make an

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MRS. BECTOR'S CREMICA DAIRIES PRIVATE LIMITED**
RELEVANT PARTICULARS

1. Name of the Corporate Person	Mrs. Bector's Cremica Dairies Private Limited
2. Date of Incorporation of Corporate Person	29.11.2013
3. Authority under which the Corporate Person is incorporated / registered	Ministry of Corporate Affairs Registrar of Companies, Delhi & Haryana
4. Corporate Identity No. / Limited Liability Identification No. of the Corporate Person	CIN: U15122HR2013PTC051126
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	1st Floor, Emqar Digital Greens, Tower-A, Golf Course Extension Road, Sector-61, Gurugram, Haryana - 122102
6. Liquidation Commencement Date of Corporate Person	21st March, 2025
7. Name, Address, Email Address, Telephone No. and Registration Number of the Liquidator	Bhupesh Gupta, Liquidator Address: #2181, Sector 38-C, Chandigarh (U.T.) - 160036 Email: vol.liq.mbcdaairies@gmail.com Phone No.: +91 98156-05702 Registration Number: IBB/PA-002/IP-N00030/2016-2017/10067 AFA No. AA2/10067/02/311225/203783 valid up to 31.12.2025.
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BHUPESH GUPTA, Liquidator

Mrs. Bector's Cremica Dairies Private Limited

(Under Voluntary Liquidation)

Date: 22.03.2025

Place: Chandigarh

SING FINANCE LIMITED

2nd Floor, Anna Salai, Saidapet, Chennai-600015
to tower, Sector -4, Vaishali, Ghaziabad-201010


PHYSICAL POSSESSION OF IMMOVABLE PROPERTY

LMA SALMA - Both at: R/O- B-122, B Block, Brijpuri, New
ni urban, Delhi-110094

5.02.2025 passed by Ld. Additional District Magistrate,
ession of the property being All that piece and parcel of
03 (Front side RHS) on upper Ground Floor without roof
ft built upon Plot No. 128 area measuring 130 sqyds part
village Pasonda Colony Known as Ashok Vatika, Gali No.
District Ghaziabad has been taken over by M/s Hinduja
3.2025. The borrowers in particular and the public in
not to deal with the property and any dealings with the
charge of M/s Hinduja Housing Finance Ltd.

SD/-, Authorised Officer-
HINDUJA HOUSING FINANCE LIMITED

in particular and the public in general are hereby
the property and any dealings with the property will be
HinduJa Housing Finance Ltd.

SD/-, Authorised Officer-
HINDUJA HOUSING FINANCE LIMITED

SING FINANCE LIMITED

2nd Floor, Anna Salai, Saidapet, Chennai-600015
to tower, Sector -4, Vaishali, Ghaziabad-201010


PHYSICAL POSSESSION OF IMMOVABLE PROPERTY

MR. MANISH KUMAR 3. MS. KIRAN DEVI - Both at: H.
M PARK, SAHIBABAD, GHAZIABAD-201005

5.0.2025 passed by Ld. Additional District Magistrate,
ession of the property being All that piece and parcel
IG Flat no. TF-01 (without roof rights) build up on
Nigam No.528), area measuring 50 sq. mts. Situated
Sahibabad, pargana Loni, tehsil & Distt. Ghaziabad
s Hinduja Housing Finance Ltd. on 19.03.2025.

and the public in general are hereby cautioned not to deal
ings with the property will be subject to the charge of
Ltd.

SD/-, Authorised Officer-
HINDUJA HOUSING FINANCE LIMITED

SING FINANCE LIMITED

2nd Floor, Anna Salai, Saidapet, Chennai-600015
to tower, Sector -4, Vaishali, Ghaziabad-201010


PHYSICAL POSSESSION OF IMMOVABLE PROPERTY

Aditi Maan - Both At: R/o Flat No. Tf-3, 3 Floor, Plot No -
ound, Lal Kuan Bamheta, Ghaziabad, U.p. India-201009

02-2025 passed by Ld. Additional District Magistrate,
ession of the property being All that piece and parcel of
ld residential flat no TF-3 on third floor built on Plot No.
no. 1241 situated at Krishan Apartment Raj Compound
argana Dasna Tehsil & Distt. Ghaziabad (U.P.) has been
sing Finance Ltd. on 19.03.2025.

and the public in general are hereby cautioned not to deal
ings with the property will be subject to the charge of
Ltd.

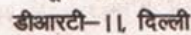
SD/-, Authorised Officer-
HINDUJA HOUSING FINANCE LIMITED

SING FINANCE LIMITED

2nd Floor, Anna Salai, Saidapet, Chennai-600015
to tower, Sector -4, Vaishali, Ghaziabad-201010


PHYSICAL POSSESSION OF IMMOVABLE PROPERTY

Mr. Vidhyottma Singh - Both At: 49/2, Railway Road,
nv. Sahibabad, Ghaziabad Uttar Pradesh, India-201005



आपसे अनुरोध है कि आप इस नोटिस के प्रकाशन की तारीख से राशि का भुगतान करें, अन्यथा आदित्य बिड़ला फाइनेंस लिमिटेड सभी या किसी एक या अधिक प्रतिभूत संपत्तियों के खिलाफ उक्त आदित्य बिड़ला फाइनेंस लिमिटेड को उपलब्ध शक्तियों में शामिल शक्ति, जिसमें प्रतिभूत संपत्तियों को जारी करने के लिए पट्टे, बिक्री बिक्री के माध्यम से हस्तांतरण के अधिकारों सहित प्रतिभूत परिसंपत्ति बिड़ला फाइनेंस लिमिटेड द्वारा प्रतिभूत परिसंपत्तियों के रूप में वि